

Declaration of Assets and Liabilities

Year **2025-26**

श्री प्रकाश जी
2
10.2.26

I, Prakash Kumar Singh, son/daughter/wife of Shri Shiv Shankar Singh,
Aged 51 years, belonging to Bihar legislative assembly secretariat service and
presently working as Office attendant give herein below the details of the assets
(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ROMA KUMARI	Dependant-2 Name PRINCI PRIYA(DAUGHTER)	Dependant-3 Etc. Name UJJAWAL PRAKASH(SON)	-
(i)	Cash	Rs- 45500/-	26000/-	50000/-	3000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 4990/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC SUM ASSURED AMOUNT Rs- 50000/-	-	POST OFFICE RD OF MONTHLY PREMIUM OF RS - 1000 /-	-	-
(v)	Motor Vehicles (details of make, etc.)	SCOOTY TVS jupiter	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Almost 10 Gm of gold	-	30 gram of Gold arnament 50 gm of silver arnaments	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

प्रकाश कुमार सिंह

2797
10/2/26

48

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) ROMA KUMARI	Dependant-2 Name PRINCI PRIYA(DAUGHTER)	Dependant-3 Etc. Name UJJAWAL PRAKASH(SON)	-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-Land property at Post Kathara PS- SULTANGANJ DISTT.- BHAGALPUR BIHAR -	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	House property at Post Kathara PS- SULTANGANJ DISTT.- BHAGALPUR BIHAR	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s). - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on10/02/25.....
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL PATNA	262000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.- EHXPS9334F	-

प्रकाश कुमार सिंह

(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

0	3	0	1	1	9	7	5
---	---	---	---	---	---	---	---

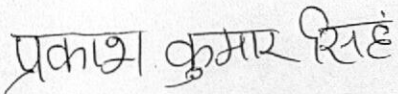
 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property and I am entitled for half of this property . At present, the property belongs to my parent.

Signature . 

Name of Employee: PRAKASH KUMAR SINGH.

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA
Date: 10-02-2026

SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.